The Institute of Production Techno. logy will provide short, medium and long term Research and Development back up in the field of production technology.

The Institute of Engineering and Ocean Technology will provide support in the field of research including analysis data collection and laboratory facilities in the field of engineering & ocean technology. The institute would also evaluate the suitability of the technology being imported for the first time.

Gas as hydro carbon resource

2281. SHRIMATI KRISHNA KAUL: Will the Minister of PETRO-LEUM be pleased to state:

(a) whether National Advisorv Board on Energy in its recent report has concluded that gas would be major hydro carbon resource in the coming decade; and

(d) if so, what action Government propose to take on these recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHAR-MA): (a) The advisory Board on Energy has concluded in its report that gas would be a major hydrocarbon resource in the coming decade.

(b) Proposals have been formulated for exploration, production and utilisation of additional natural gas in VII Plan.

Supply of kitchen gas

2282. SHRIMATI KRISHNA KAUL: Will the Minister of PETRO-LEUM be pleased to state:

(a) whether it is a fact that Gas Authority of India Limited propose to supply kitchen gas to 250 towns by the side of H. B. J pipeline:

(b) if so, the rate at which the gas will be supplied; and

(c) by when this will become operative?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHAR-MA): (a), to (c) It is propsed to set up three LPG extraction plants along the HBJ pipeline. The LPG available from these plants will meet the requirements of about 47 lakh new domestic consumers

Import of new telecommunications transmission technology

2283. SHRI N. E. BALARAM: SHRI GURUDAS DAS GUPTA:

Will the Minister of COMMUNI-CATIONS be pleased to state;

(a) whether it is a fact that Government has a proposal to import new tele-communications transmission technology based on fibre optics:

(b) if so, what are the details thereof:

(c) whether it is a fact that there is a proven capacity in the country i.e. in Indian Telephone Industries (ITI) and Tele-Communications Research Centre (TRC) to make complete electronic parts of the transmission system; and

(d) if so, the reasons for ignoring the indigenous potential in this regard;

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICA-(SHR RAM NIWAS TIONS MIRDHA): (a) Yes, Sir.

(b) M|s. Madhya Pradesh Estate Electronics Development Corporation Hindustan Cables Ltd. and Mis. Rupnarainpur, Burdwan have called tenders for technology transfer of Optical Fibre Cable & Line Equip-1.1.1.1

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ment_s covering 8.34 and 140 M₁s. Terminal Equipment. The tenders are under evaluation stage.

(c) TRC|ITI does not have adequate capability of manufacturing electronic Components for complete range of transmission Systems on Optical Fibre Cables.

(d) The question of ignoring M¹s ITI does not arise.

Threatening telephones calls

2284. PROF. C. LAKSHMANNA: Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether there is any device to locate the callars making threatening and nuisance calls; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICA-TIONS (SHRI RAM NIWAS MIR-DHA): (a) Yes, Sir

(b) In all types of automatic exchanges, facilities exist for detecting malicious calls on specific demand by subscribers. In case of any malicious call being detected, action is taken by the Department as per Indian Telegraph Rules on delequent calling subscriber. Tracing of such malicious call in multi-exchange areas is, however, tedious job.

Proposal to amend Patents Act, 1970

2285. SHRI N. E. BALARAM: SHRI GURUDAS DAS GUPTA:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have a proposal under its consideration to amend the Patents Act, 1970 so as to

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be able to join the paris Convention for the Protection of Industrial Property; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD, KHAN) (a) No, Sir.

(b) Does not arise.

Review of impact of various policy initiatives in the light of new industrial approach

2286. SHRI N. E. BALARAM:

SHRI CHATURANAN MISH-RA: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleascd to state:

(a) whether Government have reviewed the impact of the various policy initiatives in the light of the new liberalised industrial approach; and

(b) if so, what are the details thereof and the conclusions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD, KHAN): (a) and (b) With a view to achieve accelerated industrial growth in the country, Government have announced number of scheme to liberalise industrial policies and procedures. Schemes which have been announced recently include the schemes to liberalise industrial policies selected industries for non-MRTP/ non-FERA companies announced in March, 1985 the scheme of boardbanding for 20 industries raising the threshold limit for RATP companies from Rs. 20 crores to Rs. 100 crores, raising of investment limit small scale ancillary industrial for undertakings to Rs. 35/45 lakhs and